

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 319 of 2020

IN THE MATTER OF:

State of Haryana

.....Appellant

Vs.

Uttam Strips Ltd.

.....Respondent

Present :

For Appellant: Mr. Alok Sharma, Advocate

For Respondents: Mr. Ankur Mittal, Ms. Jasveen Kaur, Advocates for R-1 & 3

O R D E R

25.02.2020 - Heard both the sides. **Judgment is Reserved.**

The Learned Counsel appearing for the parties are directed to submit short written submissions containing not more than three pages, within four days from today.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

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